

and they should be asked to make survey of the sites suggested and prepare a comprehensive blueprint of the scheme and final decision may be taken after in-depth study of the report of experts.

(vii) NEED FOR SITTING UP A T.V. RELAY STATION AT COACHIN IN KERALA

SHRI XAVIER ARAKAL (Ernakulam): We are proud of our Science and Technological advancements and achievements. The benefits of these have to be yet distributed equitably, especially when there are avoidable unutilized facilities to do the justice. Moreover, such non-utilisation is a great waste of energy and national loss.

The tele-communication and transmission systems are not fully utilized after spending so much time, money and resources. The present micro-wave system can be used to relay the T.V. programmes to far and wide. The micro-wave link between Madras and Bombay touches Cochin Micro-wave station. It is said that a relay station can be put up with the maximum cost of 10 lakhs only. It is economically and technically feasible. Moreover, it will cover over one million people of four districts of Kerala and a minimum of two thousand T.V. sets will be sold. It is also reported that the civic and other authorities have made representations on this issue.

May I request this Government to sanction, instal and transmit relay facilities to Cochin, Kerala, immediately?

(viii) NEED FOR IMPROVEMENT IN THE DRAINAGE SYSTEM IN CONTAI SUB-DIVISION IN MIDNAPORE DISTRICT TO AVOID FLOODS IN THE AREA.

SHRI NARAYAN CHOUBEY (Midnapore): Serious floods in West Bengal particularly Contai sub-division in Midnapur district has caused serious damage for lakhs to cultivation and to houses in the entire area. Floods have affected the areas of Patarpur, Ramnagar, Contai, Egra etc. at least three

times within a period of 35 days. Drainage system in the belt particularly Patarpur, Egra, Ramnagar is so bad that flood has become an annual feature. Repeated appeals and representation to improve the drainage system have yielded no results yet. Hence lakhs of people are victims every year of floods which could have been prevented if the Government, both Central and State, had moved for improving drainage of such places as Baa Chowk, Dubda etc. I request the Government to take appropriate steps in this direction.

(ix) NEED FOR A UNIFORM POLICY ON THE CONSTRUCTION OF MULTISTOREYED FLATS IN METROPOLITAN CITIES

DR. A. KALANIDHI (Madras Central): Due to inflation and rising cost of living and flow of foreign remittance, thanks to the employment boom in the Arabian countries, the black money is being invested in the Real Estates in the important cities of India, particularly Delhi, Bombay, Calcutta, Madras, Bangalore etc.

Certain vested influential, big people, square up all the vacant lands waiting to sell the lands at exorbitant price involving lot of money, avoiding the tax dues to the State and Central Government. The present day trend is to build multi-storeyed flats and sell them to certain sections of the society with ulterior motives. The present Tamil Nadu Government which is unable to provide the required basic amenities to the people of Madras City is not adhering to any fixed policy with regard to the betterment of the people of the lower and weaker sections of the society. Within a week, it had announced contradictory policies in the construction of flats in Madras City. First, through MMDA it had allowed construction of multi-storeyed flats in certain areas; then, the Tamil Nadu Government had stayed the operations and announced that the whole issue is being reconsidered. The flats promoters are now approaching rather inducing or pressurising the Chief Minister and Ministers for removing the temporary ban. In order